

- (i) Fifty-ninth Report on the matter of alleged breach of privilege arising out of the complaint of a Member, Rajya Sabha regarding his inability to participate in the debate due to the adjournment of the House by disruptions caused by some Members; and
- (ii) Sixtieth Report on the matter of alleged manhandling and discourteous behaviour with a Member, Rajya Sabha by the Delhi Police personnel while taking part in a *dharna*.

MR. DEPUTY CHAIRMAN: Matters to be raised with permission. ...*(Interruptions)*... Now, one second. No, no.

SHRI M.P. ACHUTHAN: Mr. Deputy Chairman, Sir... ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Achuthan, I will give you time, please sit down. ...*(Interruptions)*... Yes, Mr. Hanumantha Rao, what is your complaint? ...*(Interruptions)*... Mr. Rapolu, please sit down. ...*(Interruptions)*... Now, Mr. Hanumantha Rao, what is your complaint, tell me. ...*(Interruptions)*... I have allowed him.

**REGARDING RENAMING OF RAJIV GANDHI INTERNATIONAL
AIRPORT AT SHAMSHABAD AND STERILISATION
SURGERY OF WOMEN IN CHHATTISGARH**

SHRI V. HANUMANTHA RAO (Telangana): Mr. Deputy Chairman, Sir, in the year 2008, the international airport at Shamshabad was named as Rajiv Gandhi International Airport. After six, seven years, now they want to change the name. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Now, listen to me. Please listen to me. ...*(Interruptions)*...

SHRI V. HANUMANTHA RAO: Sir, It is one airport. How is that one terminal ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. That is fine. ...*(Interruptions)*... I will reply to it. ...*(Interruptions)*... Now, listen to me. ...*(Interruptions)*... Please.

SHRI P.L. PUNIA: Mr. Deputy Chairman, Sir, this is not right. ...*(Interruptions)*...

SHRI V. HANUMANTHA RAO: Sir, they are taking political advantage. ...*(Interruptions)*...

श्री परवेज हाशमी : उपसभापति महोदय, ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Mr. Hanumantha Rao, please listen. ...*(Interruptions)*...

SHRI V. HANUMANTHA RAO: Sir, these people have ...*(Interruptions)*... They have not looked after ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You are not allowing me to speak. ...*(Interruptions)*...

SHRI V. HANUMANTHA RAO: Today, they want to take political advantage ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, don't do that. Mr. Hanumantha Rao, you are not the only person having love for Rajiv Gandhi. I am ...*(Interruptions)*... No, no. This is not the way. ...*(Interruptions)*... Mr. Hanumantha Rao, can you please listen to me?

SHRI MADHUSUDAN MISTRY: Mr. Deputy Chairman, it is not fair. Why can't they come out ...*(Interruptions)*... Why have they changed? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You raised this matter yesterday. The Deputy Leader of the Congress Party raised this matter, which was responded to by the Finance Minister. Now, you cannot raise it in the Zero Hour. If you want to raise it again, you please come with a proper notice. There are ways of discussing issues agitating Members. You can resort to any of those methods. This is not the way. Rajiv Gandhi is a person respected by all of us. This behavior of yours would not have been approved even by Rajiv Gandhi. I am telling you. This is not the way. Yesterday, you raised it. I have equal respect for Shri Rajiv Gandhi. I love Rajiv Gandhi equally. ...*(Interruptions)*... It was raised yesterday. It was responded to by the Minister. ...*(Interruptions)*... Now, what are you doing is indiscipline. ...*(Interruptions)*... Please do not do it. If you want a discussion, please give proper notice. There are other ways of taking it up. Now, please go back to your seats. ...*(Interruptions)*... Now, Zero Hour. Shri Pramod Tiwari ...*(Interruptions)*...

SHRI V. HANUMANTHA RAO: We want only Rajiv Gandhi's name ...*(Interruptions)*... You can suspend me. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I am not to suspend you when you want. ...*(Interruptions)*... Go back. ...*(Interruptions)*... Now, Shri Pramod Tiwari. ...*(Interruptions)*... I have lent the floor to Shri Pramod Tiwari. ...*(Interruptions)*...

श्री प्रमोद तिवारी (उत्तर प्रदेश) : उपसभापति महोदय, डॉक्टरों द्वारा छत्तीसगढ़ में एक साथ कई महिलाओं का ऑपरेशन किया गया ...(व्यवधान)... उसमें सारे डॉक्टर्स दोषी नहीं हैं

...(व्यवधान)... बल्कि छत्तीसगढ़ की सरकार है। ...(व्यवधान)... सरकारी निर्देशों का खुला उल्लंघन हो रहा है। ...(व्यवधान)...

SHRI TAPAN KUMAR SEN: Sir, what about the Zero Hour? ...*(Interruptions)*...
What about our Zero Hour issues? ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, Zero Hour ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The House is adjourned for ten minutes.

The House then adjourned at seven minutes past eleven of the clock.

The House reassembled at sixteen minutes past eleven of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

MATTERS RAISED WITH PERMISSION

MR. DEPUTY CHAIRMAN: Now, matters to be raised with the permission of Chair, Zero Hour, Shri Pramod Tiwari. ...*(Interruptions)*...

DR. K. KESHAVA RAO: Sir, I want to make one submission. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No; I will allow you after Zero Hour. ...*(Interruptions)*...

DR. K. KESHAVA RAO: I am coming in support to you. ...*(Interruptions)*... No one, in this House is interested in disturbances. ...*(Interruptions)*... All that they wanted is to raise a particular issue which actually agitated your mind also, you are on record. So, we would like to take that up. As other Members also wanted that there are some important issues which, they perhaps wanted to discuss first; let them discuss. I would only appeal to the wisdom of our Leader of the House, that we are not in the confrontationist attitude at all, including the State Government of Telangana, where the airport is located. All that we want you to understand are two issues. One is sentiments of the people and another is the right of the people. So, we would take up this issue after the Zero Hour, up on the request of all the members. But please give us a hearing; please understand our sentiments and understand the seriousness of the matter. ...*(Interruptions)*... And, Sir, you told us to give a proper notice. We sent a notice yesterday, but nothing happened.

MR. DEPUTY CHAIRMAN: Now, please. ...*(Interruptions)*...

DR. K. KESHAVA RAO: No; we sent a notice to you, Sir, yesterday. We wanted it to come through proper procedure. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no. Let us not argue on that. Please sit down. In